

NATIONAL COMPANY LAW TRIBUNAL,
DIVISION BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

PRESENT : SHRI R.VARADHARAJAN, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER – TECHNICAL

IA/MA/IBA/TCP/CP/CA No : MA/799/2019 IN CP/413/IB/2017
NAME OF PETITIONER : Vasudevan (Liquidator) M/s Titanium Tantalum Products Ltd
NAME OF RESPONDENT : Chennai Yetrumathi valaga Uzhiyargal Matrum & 1 Another
SECTION : Sec 60(2) Of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **26.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS